



Army Institute of Law

Sector 68, Mohali

PLACEMENT BROCHURE

BATCH OF
2020-2025



VISION

To nurture in the young minds the tenets of Justice, Equity and Good Conscience

MISSION

To impart high quality, comprehensive and interdisciplinary legal education, research and practical analysis to enable the students towards application of the knowledge of law and justice as an instrument of social, political and economic change.

To promote among the students, academic excellence, discipline, personal character, high sense of ethical and moral values, rule of law and the objectives enshrined in the Constitution of India.

To produce law graduates possessing the core competencies essential to embark on the practice of law, Judicial or Civil services, or as officers in the Armed forces and Corporate sector.

To promote co-curricular activities for holistic personality development of the students.

To strive to be a centre of excellence in the field of legal education by adopting all such things as are necessary and contribute to the attainment of all or any of the above objectives as an institution of higher learning.

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AIL

AT A GLANCE

The Army Institute of Law (AIL) is a premier institute in the field of legal education, located in Mohali, Punjab. Established in 1999, the institute has grown rapidly and is recognized for its academic excellence. AIL's pedagogical procedures, infrastructure, and highly trained and erudite faculty reflect its commitment to maintain high educational standards. The institute's slogan, '*Aspire & Achieve*', reflects its culture of excellence and achievement among its students. AIL's vision extends beyond legal education, aiming to develop students into responsible citizens who contribute positively to the society. The institute follows a structured process for admissions, which includes the conduct of a Law Entrance Test, counseling process, and declaration of results. AIL was inaugurated by Dr. APJ Abdul Kalam, the former President of India. Over the years, the Army Institute of Law has continued to grow at a rapid rate following the best educational standards, with its commitment to transforming students into excellent professionals and responsible citizens. The institute has a well-stocked library with over 20,000 books, journals, and online databases to support research and learning. The institute also offers various co-curricular and extracurricular activities, including sports, cultural events, and legal aid clinics, to promote holistic development among students. AIL has a strong alumni network, with niche footprints in law firms, corporate houses, and the judiciary.

MESSAGES FROM THE DESK



Maj Gen Ivor Goldsmith, SM
MG AOC, HQ Western Command & Chairman, AIL, Mohali

The success story of the Army Institute of Law, Mohali proudly showcases the efforts of faculty, students, and alumni over the years, making it an institute of national repute. The collective aim of all stakeholders has been to ensure the holistic development of each student to compete and enter into the legal architecture of the country with confidence and poise.

AIL Mohali is a testimony of continued progression, with regular addition of infrastructure and teaching aids to facilitate state-of-the-art teaching and learning for the students and faculty as well. Our students with their hard work and grit have made a mark for themselves in both professional as well as co-curricular activities on national and international platforms.

Given the above credentials, it gives me immense pride and pleasure to introduce the AIL Batch of 2025, who have been the torchbearers of the college for a good part of the last 4 years and have lived up to the ideals of the college. With this in mind, we invite you to partner with us in availing the best legal minds from amongst our outstanding luminaries of the 2025 batch.



Dr. Tejinder Kaur
Principal

Steeped in a tradition of innovation and unwavering dedication, ALL has charted a remarkable journey defined by educational excellence. Embracing subjects of contemporary relevance while upholding the importance of social justice and human rights, ALL cultivates a holistic academic environment. The graduating class of 2025 exemplifies professionalism and civic responsibility, equipped to confront the complexities of the world with confidence.

Guided by a faculty of seasoned experts, students are nurtured in their intellectual pursuits, preparing them to excel in the legal arena. Recognizing the symbiotic relationship between academia and industry, ALL actively fosters collaboration to facilitate seamless transitions for its graduates into the workforce. With a shared commitment to nurturing talent and advancing in the legal field, this partnership promises mutual benefit and a brighter future for all stakeholders. We pledge our utmost dedication to ensure an exceptional recruitment experience, underscoring our unwavering commitment to excellence.



Col SP Singh (Retd)

Registrar

The Army Institute of Law is dedicated to consistent progress in its pursuit of excellence in legal education. Our institution consistently strives to elevate standards and cultivate a cadre of proficient legal practitioners. It is with great satisfaction that I attest to the outstanding performance of the Batch of 2025.

Throughout their tenure, these students have exhibited remarkable vigor, unwavering dedication, and steadfast commitment to their academic and professional endeavors. The Batch of 2025 distinguishes itself by its proactive approach to challenges, continually setting and surpassing ambitious benchmarks. Guided by our esteemed faculty, students receive a comprehensive legal education that not only hones their analytical acumen but also fosters a nuanced understanding of legal dynamics within societal contexts.

As we look toward the future, I am confident that these budding legal students will continue to uphold the highest standards of integrity, scholarship, and service, thereby perpetuating AIL's legacy of excellence and contributing meaningfully to the advancement of our society.

Col Pankaj Khanna (Retd)

Placement Officer

I am delighted to extend a warm welcome to the esteemed recruiters for the upcoming campus placements at Army Institute of Law, Mohali. At AIL, we are committed to ensuring a seamless transition from theoretical knowledge to practical application through a pedagogical approach that is both simulative and participative.

It is with immense pride that I affirm AIL's status as the Alma Mater of numerous distinguished individuals who now hold positions of eminence in leading law firms and corporate entities across India. The Batch of 2025 epitomizes excellence in academia, demonstrating remarkable prowess in both their academic pursuits and their engagement in co-curricular and extracurricular activities, even amidst challenging circumstances.

As the Batch of 2025 prepares to embark on their professional journeys, I am confident that they will continue to raise the bar and carve out a distinctive niche in the legal landscape.

I eagerly anticipate the opportunity to foster a deeper, more robust, and mutually beneficial relationship with our esteemed recruiters, as we collectively strive to uphold the standards of excellence that define both AIL and its illustrious alumni.



FACULTY



Dr. Tejinder Kaur

MA, MPhil (Sociology), LLB, LLM, PhD (Law), UGC-NET
Principal



Dr. Amita Sharma

MA Sociology, MEd, PhD, UGC-NET
Assistant Professor of Sociology



Dr. Gagandeep Dhaliwal

MA, MPhil (Pol. Science), PhD, UGC-NET
Assistant Professor of Political Science



Dr. Bajirao Rajwade

BA, LLB, LLM, PhD
Assistant Professor of Law



Dr. Kulpreet Bhullar

LLM (Kings College, London), PhD
Assistant Professor of Law



Dr. Anmolpreet Kaur

BALLB (Hons), LLM, PhD, UGC-NET
Assistant Professor of Law



Dr. Alamdeep Kaur

BA Hons, LLB, LLM, PhD
Assistant Professor of Law



Dr. Sheetal Kapoor

BBA, BEd, MA, MPhil (English), PhD
Assistant Professor of English



Dr. Ekjyot Kaur

MA (Economics), UGC-JRF, PhD
Assistant Professor of Economics



Dr. Amrita Rathi
BALLB (Hons), BEd, MA, PhD, UGC-NET
Assistant Professor of Law



Dr. Kirandeep Kaur
BALLB, LLM, PhD, UGC-NET
Assistant Professor of Law



Dr. Harpreet Kaur
BALLB, LLM, PhD, UGC-NET
Assistant Professor of Law



Ms. Upagya Sharma
BA LLB, LLM, UGC-NET
Assistant Professor of Law



Dr. Vibhuti Jaswal
BALLB, LLM, PhD
Assistant Professor of Law



Mr. Amit Sharma
BA LLB (Hons), LLM, UGC-NET, JRF
Assistant Professor of Law



Ms. Prabhjot Kaur
BALLB, LLM, UGC-NET
Assistant Professor of Law



Ms. Gurleen Kaur
BCom Hons, LLB, LLM
Assistant Professor of Law



Ms. Shivanshi Thakur
BA LLB, LLM
Assistant Professor of Law

GUEST FACULTY



Dr. KP Singh
BE, ME, LLB, LLM, MPhil, PhD (Law)
Ex Director General of Police, Haryana



Mrs. Jasleen Gill
BA (Hons), LLB, LLM, UGC-NET

ALUMNI ROSTER

LAW FIRMS

Name	Batch	Firm/Company	Position/Role
Monisha Mahajan	2004	Simon & Josephine	Principal Attorney & Owner
Biju K Nair	2004	Legalitech	Founding Partner
Anshuman Sahijpal	2004	Kochhar & Co.	Partner
Poonam Sengupta	2004	JSA	Partner
Archana Khosla Burman	2004	Vertices Partners	Founding Partner
Sandhya Singh	2005	Anand & Anand	Partner
Sarvesh Singh	2006	V&S Law Offices	Managing Partner
Kaustubh Sinha	2007	Adhrit Legal	Founding Partner
Tomu Francis	2007	Khaitan & Co.	Partner
Ankit Parhar	2007	Poovayya & Co.	Partner
Shruti Bhutani Arora	2007	Pillsbury Winthrop Shaw Pittman LLP	Partner
Richa Chaturvedi	2007	Yusarn Audrey LLC, Singapore	Senior Foreign Lawyer
Deepak Kumar Thakur	2007	L&L Partners	Partner
Gautam Shahi	2008	Dua Associates	Partner
Nitin Sarin	2008	Sarin & Co.	Managing Partner

Pradyuman Sewar	2008	Kochhar & Co.	Partner
Siddharth Suresh	2008	DSK Legal	Partner
Suraj Singh	2008	SKS & Partners	Partner
Shashank Vikram Singh	2010	JSA	Partner
Divij Kumar	2010	Indus Law	Partner
Amrita Tonk	2010	Indus Law	Partner
Abhilasha Nautiyal	2010	Ira Law	Attorney
Sahil Sethi	2010	Saikrishna & Associates	Partner
Astha Sharma	2010	AQUILAW	Partner
Aashima Johur	2011	Cyril Amarchand Mangaldas	Partner
Niharika Puri	2011	Trilegal	Partner
Santosh Singh	2011	ZEUS Law Associates	Partner
Sneha Singh	2011	Clifford Chance Business Services	Senior Managing Consultant
Joban Singh	2012	Kochhar & Co.	Partner
Aamna Hasan	2012	Vutts & Associates LLP, Advocates	Partner
Prabal Mehrotra	2012	Khaitan & Co.	Principal Associate
Navreet Kaur	2012	Ashwatth Legal	Partner
Mithila Bhati	2013	Pheonix Legal	Associate Partner
Karishma Govil	2013	Clifford Chance	Legal Technology Advisor

Nandita Chauhan	2014	Khaitan & Co.	Principal Associate
Arjun Gadhoke	2014	Saikrishna & Associates	Senior Associate
Disha Jha	2015	Trilegal	Senior Associate
Shweta Gupta	2015	IndusLaw	Partner
Sidhant Kapoor	2015	CSL Chambers	Legal Director
Ria Anand	2016	AZB & Partners	Assistant Manager
Shreya Vajpei	2017	Khaitan & Co.	Assistant Manager
Priyanka Vyas	2018	Trilegal	Senior Associate
Kartikay Dutta	2019	TMT Law Practice	Senior Associate
Ayushman Kacker	2019	Khaitan & Co.	Senior Associate
Nida Negi	2019	DSK Legal	Senior Associate
Zarish Ali	2020	JSA	Senior Associate
Vrinda Kumar	2020	Shardul Amarchand Mangaldas	Associate
Yamini Jaswal	2020	Anand and Anand	Associate
Simran Sidana	2020	Trilegal	Associate
Anshul Singh	2021	Trilegal	Associate
Rajesh Jha	2021	JSA	Associate
Nritika Sangwan	2021	Shardul Amarchand Mangaldas	Associate
Priyanka Khetwal	2021	Cyril Amarchand Mangaldas	Associate

Trisha Nag	2021	Panag & Babu	Associate
Asmita Mann	2021	JSA	Associate
Gulrukh Kaur Sidhu	2021	Lakshmikumaran & Sridharan	Associate
Riya Kothari	2021	Ikigai Law	Associate
Viraj Singh	2021	Sagar Chandra & Associates	Associate
Aafreen Choudhary	2021	JurisConsultus	Associate
Adarsh Venkatesan	2022	AZB & Partners	Associate
Jasmine Brar	2022	DMD Advocates	Associate
Nishant Tiwari	2022	Shardul Amarchand Mangaldas	Associate
Prateek	2022	Tuli & Co.	Associate
Aakriti Gupta	2022	SGA Law	Associate
Dipsa Prasanth	2023	Bharucha & Partners	Associate

CORPORATE SECTOR

Vibha Dhawan	2004	KPMG India	Associate General Counsel (Legal)
Payal Manhas	2005	Noon, Dubai	Assistant Vice President - Legal
Karanvir Gill	2006	Jio Platforms Ltd.	Head (Legal)
Divyangna Bali Saklani	2006	Accenture	Contract Manager
KD Sethi	2007	Oracle	Senior Director Global Indirect Taxes
Gautam Dubey	2007	Network18 Media & Investments Ltd.	Head Legal Counsel

Nitesh Chibber	2007	Kotak Mahindra Bank	Deputy Vice President
Ashwin Madhusudanan	2008	Trust & Safety, META	Manager
Neha Kadian	2008	Strategic Services, Walmart Global Procurement	Manager
Shilpy Chaturvedi	2008	Deloitte	Partner, Indirect Taxes
Vikram Tiwari	2008	Microsoft	Regional Director of Compliance
Supriya Kulkarni Pillai	2008	Infosys, Canada	Principal Legal Counsel
Ajay Singh	2008	Hewlett Packard Ent(HPE)	Senior Lawyer
Megha Gosh	2009	Citibank India	Senior Vice President
Anna Chandi	2009	Visionet	Director (Legal)
Shikha Singh	2009	Infosys	Principal Legal Counsel
Katyayani Mishra	2009	Concentrix	Manager (Legal Counsel)
Pranav Prashar	2009	Amazon	Senior Program Manager
Abha Tiwari	2009	Renault India	Head of Legal & Data Protection Officer
Anukriti Yadav	2009	Mastercard	Senior Counsel
Akshay Sangwan	2010	CDW Canada	Contract Manager
Aradhana Ohri	2010	Mastercard	Senior Counsel (Director)
Amit Dubey	2010	EY- Parthenon	Manager
Rahul Kadiyan	2010	Medicover	Senior Manager Legal

Meghna Kohli	2011	India Bulls Housing Finance	Chief Manager, Legal
Pallavi Saraswat	2011	IDFC First Bank	Lead Legal
Apurv Narula	2011	Network18	Assistant Principal Counsel Legal & Data Protection Officer
Deeksha Misra	2011	Accenture	Contract Specialist
Vivek Chauhan	2012	Elevate	Manager
Ambika Datta	2012	PwC India	Manager
Karan Sarin	2012	Gartner	Manager, Office of the Ombudsman
Meghna Bhaskar	2012	Nextracker Inc	Corporate Counsel
Shipra Bhosle	2012	RAKBANK	Contract Advisor
Angad Singh Sekhon	2012	HDFC Ltd.	Senior Manager (Legal)
Niharika Ray	2012	PayU	Associate Director (Legal)
Deblina Mitra	2012	Axis Finance Ltd.	Senior Manager
Jaswinder Singh Shekhawat	2013	ManipalCigna Health Insurance Co. Ltd.	Assistant Vice President - Legal
Phaguni N Lal	2013	Netflix	Content Acquisition
Praghti Malhotra	2013	Ltimindtree	Senior Manager
Tanuja Basera	2013	Vialto Partners, Canada	Senior Associate
Ishan Rathi	2013	Adobe	Associate Senior Legal Counsel
Abhishek Shahi	2013	ICICI Bank	Chief Manager Legal

Tuhina Shrivastava	2014	Adobe	Legal Counsel
Jishnu Nair	2014	IBM	Counsel, Regulatory Legal
Karan Handa	2014	PhonePe	Senior Legal Manager
Parvinder Kaur	2014	ICICI Housing Finance Corp.	Associate Vice President
Nivedita Soni	2014	Credit Karma California	Senior Product Counsel
Anahita Verma	2015	DLF Ltd.	Deputy Legal Manager
Raunaq Anand	2015	Swiggy	Senior Counsel
Tanya Prasad	2015	Legal Pay	Chief Investment Officer & Head Legal
Karni Dewal	2015	Punjab National Bank	Legal Manager
Spriha Lohani	2015	AON India Insurance Brokers Private Ltd.	Chief Manager
Pranav Gupta	2015	Jio Finance Services	Group Legal Counsel
Disha Kapoor	2016	Virtusa	Associate Manager-Strategy & Legal
Jasmeen Sekhon	2016	Pearson	Legal Counsel UK
Shubham Jamwal	2016	Barclays	Assistant Vice President (Legal)
Debashree Pusti	2016	Howden Insurance Brokers	Senior Manager
Arihant Singh	2016	LT MPL	Legal Counsel (Compliance Program Manager)
Ananya Mukherjee	2016	AP Moller- Maersk	Legal Counsel

Manik Gupta	2017	Sales Force	Corporate Counsel (Asia)
Aman Saxena	2017	JP Morgan	Corporate Counsel
Ruchika Kashyap	2017	Xcelerate Business Advisory	Senior HR Business Partner
Aagni Das	2017	JP Morgan Chase & Co	Associate Counsel
Madhavi Sandhu	2017	Oak North Bank	Associate Vice President
Revant Mahajan	2018	Cialfo	Legal Counsel
Radhika Rathore	2018	ICICI Bank	Chief Manager Legal
Ishaan Saran	2018	Adani Cements	Manager-Legal
Aakriti Suri	2018	WIPRO	Corporate Counsel
Shavya Mehta	2018	Global Insurance Brokers Pvt. Ltd.	Manager
Pallavi Supehia	2019	ICICI Bank	Senior Manager
Ananya Sharma	2020	Spectraforce	Assistant Manager-Legal
Mannat Mehta	2020	Unilever	Assistant Manager
Annie Sharma	2020	Wipro	Legal Counsel
Omvir Singh	2021	JP Morgan	Associate Counsel
Ananya Puri	2022	EY LLP	Consultant
Marvi Magotra	2022	WIPRO	Legal Counsel
Tarunveer Singh	2023	EY LLP	Associate Legal Consultant
Gaurav Singh Shekhawat	2023	EY LLP	Associate Legal Consultant

Jeetu Kanwar	2023	HSBC	Assistant Manager
Samridhi Seth	2023	HSBC	Assistant Manager
Jai Prasad	2023	HSBC	Assistant Legal Counsel
Surabhi Dwivedi	2023	HSBC	Assistant Legal Counsel
Sumit Singh Shekhwat	2023	EY GDS	Legal Consultant

LITIGATION

Name	Batch	Location
Salil Sabhlok	2008	Chandigarh
Ish Puneet	2011	Chandigarh
Rishab Kaushik	2011	New Delhi
Ankita Patnaik	2011	New Delhi
Nupur Kumar	2012	New Delhi
Deepak Mehar	2012	New Delhi
Irshaan Singh Kakar	2012	Chandigarh
Rohan Malik	2014	New Delhi
Jaskaran Singh	2015	New Delhi
Kajal Dalal	2016	New Delhi
Shubhendu Bhattacharya	2016	New Delhi
Swati Tiwari	2016	New Delhi
Bharat Mishra	2017	New Delhi

Nimisha Menon	2017	New Delhi
Aayushi Mishra	2018	New Delhi
Amanpreet Singh	2018	New Delhi
Adhiraj Bhandari	2019	Chandigarh
Mukesh Singh	2019	Chandigarh
Shantanu Singh	2021	New Delhi

GOVERNMENT SECTOR

Name	Batch	Organisation	Position
Deepak Chaudhary	2007	Government of India	Deputy Commissioner of Income Tax
Anil Mehta	2008	UT, Chandigarh	Senior Standing Counsel
Samarth Sagar	2008	State of Haryana	Additional Advocate General
Harjodh Singh	2009	Directorate General of Trade Remedies, Ministry of Commerce & Industry	Consultant (Legal)
Roopkanwal Kaur	2011	Finance Department- Government of Punjab	Law Officer
Kudrat Dutta Chaudhary	2017	Centre for Gender & Refugee Studies	Researcher
Jasleen Dua	2018	SEBI	Assistant Manager (Legal Affairs- Division of Policy)

JUDICIARY

Name	Batch	Judicial Services
Deepika Sangwan	2020	Delhi Judicial Services
Paarinder Singh	2020	Haryana Judicial Services
Gitika Garg	2017	Rajasthan Judicial Services
Arjun Singh Sandhu	2013	Punjab Judicial Services
Tina Malhotra	2019	Himachal Pradesh Judicial Services
Aanchal Dhir	2021	Punjab Judicial Services

ALUMNI IN THE ARMED FORCES

Name	Organisation
Parika Bhardwaj	Indian Army (JAG)
Abhishek Mishra	Indian Army (JAG)
Shivanjay Yadav	Indian Army
Sankalp Chhajed	Indian Army
Param Chahal	Indian Air Force
Tanushree Tanwar	Indian Navy (JAG)
Vidhartri Bharti	Indian Army (JAG)
Pious Mudgil	Indian Army
Avinash Salaria	Indian Army
Rajendra Bhargav	Indian Army (JAG)
Aaryan RK	Indian Army (JAG)

Shaurya Gulati	Indian Air Force
Shashank Mishra	Indian Army
Unnati Mehta	Indian Army
Pranav Shankhyan	Indian Army (JAG)
Sharanya Shrivastava	Indian Army
Sandeep Tomar	Indian Army
Saksham Thakur	Indian Army
Aadya Jha	Indian Army
Shashi Kiran	OTA, Chennai
Shreedhar Singh Jugtawat	OTA, Chennai
Parth Mehta	OTA, Chennai (JAG)
Nishchay Pokhriyal	Air Force Academy
Aditya Sangwan	Air Force Academy
Som Aditya	Air Force Academy
Himanshu Pandey	OTA, Chennai
Aishwarya Sethi	OTA, Chennai
Simran Rathi	OTA, Chennai



LIFE @ AIL



Semester I

- ▶ English-I
- ▶ Political Science-I
- ▶ Sociology-I
- ▶ Special Contract - I
- ▶ Law of Torts, Motor Vehicle Accidents & Consumer Protection Law

Semester II

- ▶ English-II
- ▶ Political Science-II
- ▶ Sociology-II
- ▶ Special Contracts - II
- ▶ Public International Law

Semester III

- ▶ Economics-I
- ▶ History-I
- ▶ Punjabi - I or Elementary Punjabi
- ▶ Constitutional Law-I
- ▶ Family Law-I

Semester IV

- ▶ Economics-II
- ▶ History-II
- ▶ Punjabi-II or Elementary Punjabi
- ▶ Constitutional Law-II
- ▶ Family Law-II

Semester V

- ▶ Legal History
- ▶ Environment Law
- ▶ Law of Property
- ▶ Labour & Industrial Law - I
- ▶ Administrative Law

CURRICULUM

Semester VI

- ▶ Jurisprudence
- ▶ Principles of Taxation
- ▶ Company Law
- ▶ Labour & Industrial Law - II
- ▶ Option :
 - (a) International Organizations
 - (b) Gender Justice
 - (c) Media & Law

Semester VII

- ▶ Law of Evidence
- ▶ Land Laws
- ▶ Law of Crime - I (IPC)
- ▶ Moot Court Participation & Seminar - I
- ▶ Option:
 - (a) Law relating to Information Technology & Right to Information
 - (b) Banking Law
 - (c) Health Law

Semester VIII

- ▶ Drafting Pleading & conveyancing
- ▶ Professional ethics & Professional accounting system
- ▶ Law of Crime - II (CrPC)
- ▶ Moot Court Participation & Seminar - II
- ▶ Option:
 - (a) Insurance Law
 - (b) Financial Marketing Regulation
 - (c) Law on Education
 - (d) Aviation Law

Semester IX

- ▶ Civil Procedure Code and Limitation Act
- ▶ Alternative Dispute Resolution and Legal Aid
- ▶ Moot Court Exercise and Internship
- ▶ Option :
 - (a) Criminology, Penology and Victimology
 - (b) Intellectual Property Law
 - (c) Probation, Parole and Prison Administration
- ▶ Option :
 - (a) Private International Law
 - (b) Human Rights Law and Practice
 - (c) Offences Against Child and Juvenile Offences

Semester X

- ▶ Clinical Legal Education and Internship
- ▶ Law of Registration, Specific Relief & Court Fee
- ▶ Option:
 - (a) Law On Infrastructure Development
 - (b) Law Of Equity, Trust, and Religious Endowments
 - (c) Forensic Science and Law
- ▶ Option :
 - (a) Interpretation Of Statutes
 - (b) Competition Law
 - (c) White Collar Crime
- ▶ Option :
 - (a) Local Laws
 - (b) Cooperative Law
 - (c) Direct Taxation

CURRICULUM

SOCIETIES AN



MOOT COURT SOCIETY: Moot Court Society at the Army Institute of Law has been playing a pivotal role in the training of students. As part of its activities, it organizes various moot court competitions like the prestigious Checkmate National Moot Court Competition; national rounds of Leiden Sarin Air Law Moot, and Surana & Surana Family Law Moot Court Competition to name a few.



ADR CELL: The Alternate Dispute Resolution Society is one of its kind ADR focused cell of the college, that aims to foster the spirit of ADR techniques in students and garner the ability to think from a mindset of settlement before litigation. The Society aims to encourage students to not only explore ADR techniques, but also, participate in such competitions across the Globe.



DEBATE SOCIETY: The importance of good oratory skills, critical thinking and the ability to express one's ideas to excel in the field of law cannot be stressed enough. In furtherance of this, the Debating Society (DEBSOC) regularly coaches teams, conducts discourse sessions, to prepare students to participate in various national and international level competitions.



CRCLG: The Centre for Research in Corporate Law and Governance was formed in 2018 to provide a deep insight into the contours of corporate conundrums. As a multi-faceted functional body, the Centre looks forward to conduct workshops, panel discussions, seminars, conferences, and guest lectures by leading and eminent scholars from the legal field.



ACSS: The AIL Centre for Research in Social Sciences, as a society functions with the vision of bringing to the forefront key social, political and economic issues conducting in depth research on them and educating our community about the same.

D COMMITTEES



RESERCH SOCIETY: Created with the objective to promote interdisciplinary research in the field of law, the purpose of the ARS is to focus on following aspects: to promote authentic authorship, to encourage more participation of students in mainstream research, to promote a better understanding of law, to inculcate knowledge in research, and to improve legal writing skills.



SPORTS COMMITTEE: The All Sports committee is a team that functions with the vision to enhance interest in the field of sports and to inculcate qualities such as sportsmanship, team spirit, unity and bonding. Through the help of sports, the committee seeks to bring people together and build a vibrant sporting culture at AIL, Mohali.



CRCLP: The Centre for Research in Constitutional Law & Policy was created to promote research and discourse in Constitutional Law and Policy. The Centre works towards critical analysis of the developments in Law from the perspective of Constitutionality through research and discussions. It encourages discussions and a deep-rooted understanding of the subject of Constitutional Law, and organizes regular constitutional law lectures and discussions by experts in the field.



LEGAL AID CELL: In collaboration with the District Legal Services Authority [DLSA] the Legal Aid Cell seeks to provide free Legal aid and advice to anyone seeking help. Noteworthy activities of the Cell include: Legal Aid Camp for the elderly people in the region, Legal Aid session by Dr. Mandeep Mittal, Additional District and Sessions Judge and Additional Member Secretary, Punjab State Legal Services Authority.



AIL CENTRE FOR GENDER JUSTICE: The Army Institute of Law Centre for Gender Justice entails to end or at least tries to end the inequalities between men and women, and amongst those who do not correlate to any socially defined genders.



CULTURAL SOCIETY: Cultural activities immensely impact a student's life and have a bearing on their overall personality; it strengthens their self-confidence, develop specialized skills, team spirit and a sense of responsibility and hard work, etc.

Batch of 2





2020-2025

BATCH ACHIEVEMENTS

Internships



LAW FIRMS

- AAA Legal
- Adhrit Legal
- AK & Partners
- ALG- India Law Offices LLP
- Anand & Anand
- Aggarwals & Associates
- A.K. Bhambri and Associates
- AK & Partners
- Ahluwalia Law Practice
- Amikus Qriae
- AZB & Partners
- Angina Legal & Tech Solutions
- ASA Law Firm
- ASBO Legal
- BSK Legal- Solicitors & Advocates
- Dhir & Dhir Associates
- Dentos Link Legal
- DSK Legal
- DMD Advocates
- Dua Associates
- Edge Law Partners
- Gaggar & Partners Solicitors and Associates
- Hammurabi and Solomon
- HS Legal, Delhi
- HSA Advocates
- IC Universal Legal
- Inttl Advocare
- JSA
- Jurisconsultants International Law Firm
- Karanjawala and Co. Advocates
- KARM Legal
- Kamnedu Joshi and Associates
- Karan S. Thukral
- KTB Law Offices
- Khanna and Khanna
- KS Legal
- Khaitan & Co.
- Khurana and Khurana Advocates and IP Attorneys
- King and Partridge
- King Stubb & Kasiva
- Kochhar & Co.
- KS Legal Partners
- Lakshmi Kumaran and Sridharan
- Legal Eye Law Firm
- LexLit Advocates and Solicitors
- Luthra & Luthra Law Offices
- Legal Cohorts
- Madaan law Offices
- Markanda Advocates
- Neeraj Associates
- Oberoi Law Chambers
- Pacta
- Ram Krishna Legal
- ReinHeads
- Rise Legal
- Saikrishna & Associates
- Sandeep Goyal and Associates
- Saraf & Partners
- S & N Legal
- Parekh & Co
- Pheonix Legal
- S & A Law Offices
- S Bhambri & Associates
- Samvad Partners
- Scriboard Advocates & Legal Consultants

- Shardul Amarchand & Mangaldas
- Shivadass and Shivadass
- Sarin Partners and Legal Consultants
- Simon & Josephine
- SMA Legal
- Tatva Legal
- Thomas George and Associates
- Tempus Law Associates
- Trilegal
- Vaakya Legal
- Wadhwa Law chambers
- Wadia Gandy & Co



ADVOCATES

- Sr. Adv. Aishwarya Bhati, ASG, Supreme Court
- Sr. Adv. Vikramjeet Banerjee, ASG, Supreme Court
- Sr. Adv. Pravin H Parekh, Supreme Court
- Sr. Adv. Sanjay Parikh, Supreme Court
- Sr Adv. Pradeep Rai, Supreme Court
- Sr. Adv. Mihir Desai, Bombay High Court
- Adv. Aditi Girdhar, Assistant Advocate General, P&H High Court
- Adv. Damanbir Singh, P&H High Court
- Adv. Mohd. Kumil Haider, Allahabad High Court (Lucknow Bench)
- Adv. Bhavpreet Dhatt, P&H High Court
- Adv. Abhilaksh Grover, P&H High Court
- Adv. Ashok Gupta, Bathinda District Court
- Adv. Kumar Shanu, Patna High Court
- Adv. Sawar Lal Manda, Rajasthan High Court
- Adv. Suvesh Kumar, Supreme Court
- AOR Naveen Kumar Jasouli, Supreme Court
- Adv. Divya Jain, Nainital High Court
- Adv. Arup Sinha, Delhi High Court
- Adv. Johan Kumar, Rajasthan High Court
- Adv. Sanjeev Kumar, P&H High Court
- Adv. Kuldeep Parmar, Rajasthan High Court

- Adv. Gaayan Sethi, Delhi High Court
- AOR Vivek Narayan Sharma, Supreme Court
- Adv Appoli Shrivastava, Armed Forces Tribunal
- Adv. Aditya Mishra, Rohini District Court
- Adv. Munish Garg, P&H High Court
- Adv. Tanu Bedi, P&H High Court
- Adv. Kulbir Singh Dhaliwal, P&H High Court
- Adv. Shradhha Saxena, Delhi High Court
- Adv Pankaj Gulia, Dwarka District Court
- Adv. Tahseen Minaz, Tees Hazari Court
- Adv. Satish Mishra, P&H High Court
- Adv. Dr. Neela Gokhale (Before Elevation), Supreme Court
- Adv. Sandeep Kothari, Nainital High Court
- Adv. Gurpreet Singh, P&H High Court
- Adv. Dr. Adish Agarwal, Allahabad High Court
- Adv. Keshav Naruka, Rajasthan High Court
- Adv. Anil Dutta Sharma, P&H High Court
- AOR Jeetender Gupta, Supreme Court
- Adv. Hitesh Soni, Bombay High Court
- Adv. Paresh Mishra, Allahabad High Court
- Adv. Anubhav Shukla, Allahabad High Court (Lucknow Bench)
- Adv. SK Shukla, Unnao District Court
- Adv. Yudhvir Singh Chauhan, Delhi High Court
- Adv. Kapil Sharma, Amritsar District Court



GOVERNMENT OFFICES

- Adhyayan Foundation for Policy and Research, Lucknow
- Armed Forces Tribunal, Chandigarh Bench
- Centre for Democracy Pluralism and Human Rights, New Delhi
- Centre for Justice, Law and Society (CJLS), O.P Jindal Global University
- District Legal Services Authority, Ambala
- District Legal Services Authority, Bathinda
- District Legal Services Authority, Ludhiana
- District Legal Services Authority, Nainital
- National Human Rights Commission, New Delhi
- Privacy International
- Rajasthan State Legal Service Authority
- State Legal Services Authority, Chandigarh
- Indian Institute of Arbitration and Mediation
- State Legal Services Authority, Punjab
- National Legal Services Authority, New Delhi
- State Legal Services Authority, Delhi



JUDICIAL INTERNSHIPS

- Hon'ble Mr. Justice Sudhanshu Dhulia, Supreme Court of India
- Hon'ble Mr. Justice Manoj Misra, Supreme Court of India
- Dr. Fauzia Khan, MP Rajya Sabha



OTHER

- Captur Advisors
- Civis
- EBC Publishing Pvt. Ltd.
- EDUCB
- EduInquiry
- ESYA Centre
- FeedingIndia by Zomato
- JuristAlly Skyfouz Technology Pvt. Ltd
- Legal Desire Media
- PRS Legislative
- Second Innings Consultancy Firm, Mumbai
- Software Freedom Law Centre
- Solar Petal Private Limited
- Sorting Tax, Haryana
- The Dialogue
- Vidhi Centre for Legal Policy
- PHD Chamber of Commerce and Industry

BATCH ACHIEVEMENTS

Moot Achievements

- Best Mediating Pair, 1st National Mediation Competition, Amity University, Madhya Pradesh, 2021
- Winner, 6th KIIT National Mock Trial Competition 2023, KIIT Law School, Bhubaneswar
- Best Mediation Plan, 4th RGNUL National Sports and Entertainment Law Mediation Negotiation Competition, 2022
- Winner Best Mediation Plan, CADR-RGNUL 4th Edition of Sports and Entertainment Law Mediation Competition (SEMC)
- Winner, 1st NHRC-NUSRL National Moot Court Competition, 2023
- Best Researcher & Memorial, 5th Seth Jagannath Bajaj Memorial RNBGU Moot Court Competition, 2022
- Best Student Advocate, 12th National Moot Court Competition, School of Law, Christ University, Bangalore, 2021
- Best Memorial and Quarter Finalist in CLEA Mooting Competition(South Asian Rounds), 2022
- Best Memorial, GIL Justice Deepak Misra National Moot Court Competition, 2022
- Winner, Mediation and Negotiation Competition, 3rd GIBBS Justicia Lex Fiesta, 2023
- Best speaker, Best memorial, and Semi-finalist in the 5th Seth Jagannath Memorial International Moot Court Competition 2022
- Best Student Advocate in 5th Surana & Surana & RGNUL International Law Moot Court Competition, 2022
- Best Negotiator, 3rd RGNUL National Negotiation Competition, 2023
- Winner, 7th Prof. NR Madhava Menon - SAARC Asian Mooting Competition, 2022
- Winner, 2nd National Virtual Trial Advocacy Competition, Kerala Law Academy, Thiruvananthapuram
- Winner, 3rd National Virtual Trial Advocacy Competition, Kerala Law Academy, Thiruvananthapuram
- Winner, 3rd National Mediation Competition, IMS Unison University, 2022.
- Best Mediator, 8th RMLNLU 2TG International Mediation Competition, 2022.
- Runners-up, Best Script, 3rd National ADR Competition, Kerala Law Academy, Thiruvananthapuram
- Runners-up and Best Researcher- 1st National Virtual Moot Court Competition by Vidhi Parivartan, 2021

- Runners-up, KK Luthra Memorial Moot Court Competition, 2023
- Runners-up, 14th GNLU International Moot Court Competition, 2023
- Runners-up, 3rd National Mediation Competition, Madhyastham UPES ADR Fest, 2021
- Runners-up, National Mediation Competition, ICFAI Law School Hyderabad, 2021
- Runners-up, National Client Counseling Competition, HILSR, Jamia Hamdard University, 2023
- Runners-up & Best Memorial Award, 5th Surana & Surana School of Law Raffles University
- Runners-up, Extempore Moot Court Competition, NLU, Jodhpur
- Semi-Finalist, 2nd HPNLU National Mediation Competition, 2022
- Semi-Finalist, 1st Amity National Trial Advocacy Tournament (October 22, 2021-October 24, 2021)
- Semi-Finalist in the Pan India Moot Court Competition, 2021
- Semi-Finalist, 6th AUMP National Moot Court Competition, 2022
- Semi-finalist, 1st C.P. Sudhakara Prasad Memorial National Moot Court Competition, 2022
- Quarterfinalist, National Moot Court Competition, GLC Thiruvananthapuram, 2022
- Quarter-finalist, MAIMS 3rd National Moot Court Competition 2022
- Quarter-Finalist, 9th NLS National Mediation Competition, 2023
- National Labour Law Moot Court Competition, 2022.
- Participant, 3rd NALSAR UNHCR Public International Law Moot Court Competition, 2022.
- 2nd Best Researcher, 15th All India Moot Court (1st Virtual) Competition, GLC Thiruvananthapuram, 2021
- 4th Best Team, Leiden Sarin International Air Law Moot Court
- 10th Best Team, Jessup International Moot Court Competition
- 1st Runner-Up in Dr. Basant CTU Moot 2021
- Participant, Vellore Institute of Technology, PIL Drafting and Client Counseling, 2023
- Participant, ILNU Anti-Trust Moot Court competition
- Participant, National Legal Service Authority PAN India Moot Court Competition, 2021
- Participant, CCI-DME National Moot Court Competition, 2023
- Participant, 1st Online National Moot Court Competition, 2021, Panjab University, Chandigarh
- Participant, 11th Institute of Law Nirma University National Moot Court Competition 2022

Other Achievements

- Winner, Startup Battlefield, NLU Jodhpur Cultural Fest
- Winner of GOC - in - C Northern Command Dhruva Trophy for Topping in Law of Contracts
- Winner of Airawat Trophy for Standing first in the first two years of BALLB
- Winner, Virtuoso 2021 AIL Intra Institute Quiz Competition
- Winner, Basketball (ZELUS IV)
- Winner, Best Adjudicator, APD, IIT-Kanpur
- Winner, YOCS Collegium Disputandum, 2021, Young Orator's Club of Secunderabad
- Winner (Novice Category), 3rd NLUJ Parliamentary Debate, 2021, National Law University, Jodhpur
- Winner, Cross Talk Debate
- Runners-up, Lexspective Indique Constitutional Quiz Competition
- Runners-up, Cosmo Juris Constitutional Quiz Competition (2022)
- Runners-up, Intra Institute Quiz Competition
- Runners-up, Lexspective Constitutional Quiz Competition
- Runners-up, Group Singing Competition, IIT Roorkee Cultural Fest
- Runners-up, Basketball (YUWARDHA VII)
- Runners-up, India Advocacy National Legal Essay Writing Competition
- Runners-up, Basketball (ZELUS IV)
- Runners-up, Cosmo Juris Constitutional Quiz Competition (2022)
- Semi-Finalist, Third National IPR online Quiz Competition 2021 Organized by DSNLU, Visakhapatnam
- Semi-finalist, BTB INL Debate Competition (2021)
- Participant, Lexspective National Debate Competition
- Participant, Nani Palkhivala Quiz on Constitutional Law 2023
- Participant, in INIJLR Memorial Drafting Competition (2021).

A photograph of a campus scene. In the background, a two-story building with a sign that reads "DINING HALL" is visible. The building has several windows and a central entrance. In the foreground, there is a paved walkway with a patterned brick design, flanked by greenery and trees. The sky is overcast with grey clouds. The overall tone is somewhat muted and professional.

OUR RECRUITING PARTNERS



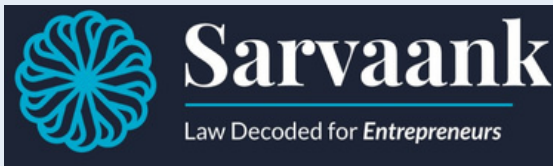
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RECRUITMENT PROCESS

The AIL Placement cell performs a critical role in planning & coordinating internships and placements for BA LLB students. Cell actively engages with the prospective recruiters to conduct a thorough recruitment drive to ensure that students launch their career with leading and reputed Law Firms, Corporate Sector, Banking Sector, Insurance Firms and Litigation.



Placement Cell follows a three stage approach focusing on ***aptitude identification, attaining & enhancing the relevant skillset including immersive preparation for the interview process***, and finally, ***connecting with prospective recruiters through pre-placement talks, on campus interviews and networking events***. This facilitates a smooth transition of young minds into the very competent and ever evolving professional world.

The first stage involves assessing students' aptitude and career aspirations through individual counseling sessions and aptitude tests. This personalized approach helps in identifying suitable career paths, guiding students towards internships in line with their aptitude.



The second stage focuses on skill development through workshops, training sessions, and seminars by experienced legal professionals on topics like legal research, advocacy, negotiation, and drafting to refine students' abilities for the competitive job market. Due emphasis is given on preparing the students for a competitive placement process that includes law-related practice tests, group discussions, and mock interviews.

The third stage is the placement stage, where students are connected with esteemed law firms, corporate legal departments, and other recruitment agencies through on-campus interviews and networking events. The Placement team collaborates closely with the employers to understand their needs and match them with suitable candidates from the student pool in a very fair and transparent manner.



THE PLACEMENT CELL

Placement Officer
Col Pankaj Khanna (Retd)

- Chaitanya Kandpal
- Sukeshi Bharti
- Chetan Pandey
- Vanshika Arora

ARMY INSTITUTE OF LAW



STUDENT PROFILE



ADVITIYA MALHOTRA

Areas of Interest: General Corporate, IPR, Dispute Resolution

INTERNSHIPS

- Khurana and Khurana, Advocates and IP Attorneys
- Aggarwals and Associates, Mohali
- Adv. Abhilaksh Grover, Punjab & Haryana High Court

ACHIEVEMENTS

- Winner, 5th Smt. Nirmala Devi Bam Memorial International Moot Court Competition, Indore Institute of Law, 2023

malhotra.advitiya123@gmail.com
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AJIT SHANKAR RANADIVE

Areas of Interest: General Corporate, IPR, Banking & Finance

INTERNSHIPS

- Aggrawals and Associates, Mohali
- AAA Legal, New Delhi
- Adv. Bhavpreet Singh Dhatt, Punjab and Haryana High Court

ACHIEVEMENTS

- Semi-Finalist, Justice ML Pendse National Environmental Law Moot Court Competition, 2023
- Runners-up (Football), Zelus IV Sports Fest, RGNUL, 2023



ajitrofficial7@gmail.com
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AKSHAT MISHRA

Areas of Interest: Commercial IP, Dispute Resolution, Criminal law

INTERNSHIPS

- Lex Icons Attorneys & Legal Consultants
- Trivedi & Parashar Law Offices
- Adv. Rohan Malik, Delhi High Court

ACHIEVEMENTS

- Best Delegate (UNHCR) at South Indian Model United Nations, 2021
- 4th position, Leiden-Sarin International Air Law Moot Court Competition, (National Rounds), 2023

akshatmishra6445@gmail.com
+91-7393072199



AKSHITI CHAUHAN

Areas of Interest: Tech Policy, Public Policy

INTERNSHIPS

- Vidhi Centre for Legal Policy, New Delhi
- Office of Hon'ble MP (Rajya Sabha) Dr. Fauzia Khan
- The Dialogue, New Delhi

ACHIEVEMENTS

- Best Mediation Plan, RGNUL National Mediation-Negotiation Competition, 2022.

akshitichauhan368@gmail.com
+91-98764 50389

AKARSH SACHAN

Areas of Interest: General Corporate, IBC, Dispute Resolution

INTERNSHIPS

- Ahluwalia Law Practice, Delhi
- SNS Legal, Delhi
- Neeraj Associates, Lucknow

ACHIEVEMENTS

- Best Memorial and Semi-Finalist, Lux Et Veritas 10th National Moot Court Competition, Maharaja Sayajirao University, Vadodara, 2024
- Semi-Finalist, Lex Omnia Moot Court Competition, BITS Pilani- MNLU Mumbai National Moot Court Competition, 2022
- Semi-Finalist, 3rd NUJS Mediation and Negotiation Competition, 2021



akarshsachan2020@gmail.com
+91-75700 62217



ANUBHAV SINGH

Areas of Interest: Law of Contracts, Corporate Law, Insurance Law

INTERNSHIPS

- Aggarwals and Associates, Mohali
- Rally Mark Legal, Lucknow
- Dr. Adish Aggarwala Law Chambers, Lucknow

ACHIEVEMENTS

- Winner, Startup Battlefield, NLU Jodhpur Cultural Fest, 2023
- Runners-up, Group Singing Competition, IIT Roorkee Cultural Fest, 2022

singhanubhav907@gmail.com
+91-8354059963



ARSHNOOR SINGH SANDHU

Areas of Interest: Real Estate, IPR, Dispute Resolution

INTERNSHIPS

- Simon and Josephine, Panchkula
- Legal Cohorts
- Adv. Gaurav Pathak, Punjab and Haryana High Court

ACHIEVEMENTS

- Certificate Course on "Consumer Law" by International Journal of Advance Legal Research

arshnoorsinghsandhu2002@gmail.com
+91-99150 11268

AISHWARYA PATNEY

Areas of Interest: General Corporate, Taxation Law, Banking Law

INTERNSHIPS

- Saraf and Partners, Noida
- Singhanian and Co. LLP, New Delhi
- Simon and Josephine, Panchkula

ACHIEVEMENTS

- Quarter-Finalist, 3rd S.K Mishra Memorial International Mediation and Negotiation Competition, 2022
- Best Student Advocate and Quarter Finalist, 12th National Moot Court Competition, Christ University Bangalore, 2021



aishwarya.2071@ail.ac.in
+91-9875951100



AVINASH DUBEY

Areas of Interest: Dispute Resolution, Criminal Law, IPR

INTERNSHIPS

- Luthra and Luthra Law Offices, New Delhi
- PHD Chambers of Commerce and Industry
- Sr. Adv. Baldev Raj Mahajan, Advocate General Haryana

ACHIEVEMENTS

- Winner, Football (ZELUS V) RGNUL Patiala, 2024
- Runners-up, Football (ZELUS IV) RGNUL Patiala, 2022

avinash.2055@ail.ac.in
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BHAVIKA MEHTA

Areas of Interest: Law of Contracts, Corporate Law, Insurance Law

INTERNSHIPS

- ASG, Sr. Adv. Vikramjeet Banerjee, Supreme Court
- Madaan Law Offices, Delhi
- MPS Legal, Delhi

ACHIEVEMENTS

- Winner, 3rd National Virtual Trial Advocacy Competition, Kerala Law Academy, Thiruvananthapuram, 2022
- Quarter-finalist, 31st All India National Moot Court Competition, Kerala Law Academy, Thiruvananthapuram, 2021
- “Mature Minor Doctrine: Need of the Hour” in International Journal of Socio-Legal Research

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CHAITANYA PRASHANT KANDPAL

Areas of Interest: Dispute Resolution, Competition Law, IPR

INTERNSHIPS

- HMJ Sudhanshu Dhulia, Supreme Court of India
- AZB & Partners, Noida
- Shardul Amarchand Mangaldas & Co., Delhi

ACHIEVEMENTS

- Winner, 3rd Lex Fiesta Mediation Competition, GIBS Delhi, 2023
- Winner, 3rd National Mediation Competition, IMS Unison University, Dehradun, 2022
- 10th Best Team, Philip C. Jessup International Moot Court Competition, 2024



chaitanya.kandpal191@gmail.com
+91-8126895777



CHETAN KUMAR PANDEY

Areas of Interest: IPR, Constitutional Law, Criminal Law

INTERNSHIPS

- Sr. Adv. Sanjay Parikh, Supreme Court
- The Legal Cohorts
- Jilani Law Chambers, Lucknow

ACHIEVEMENTS

- Winner, 6th KIIT National Mock Trial Competition, KIIT Law School, Bhubneshwar 2023
- Runner Up, National Client Counselling Competition, HILSR, 2023
- Semifinalist, 5th Amity National Moot Court Competition at Amity University Haryana, 2022

chetan.2039@ail.ac.in
+91-6393429408



CHIRAG PANT

Areas of Interest: Dispute Resolution, White Collar Crimes, Employment Laws

INTERNSHIPS

- Singhanian & CO LLP, Solicitors & Advocates
- Adhrit Legal
- ANGINA Legal & Tech Solutions

ACHIEVEMENTS

- Finalist, Lexspective Indique Constitutional Law Quiz, 2021
- Quarter Finalist, 10th National Law Quiz Law Learners' 2023

chirag.2029@ail.ac.in
+91-9582118592

DEEPANSHU SINGH

Areas of Interest: Contract Law, Company Law, Insurance Law

INTERNSHIPS

- ASA Law Firm, Delhi
- Ahluwalia Law Practice, New Delhi
- Dr. Adish Aggarwal Law Chambers, Lucknow

ACHIEVEMENTS

- Winner, Football (ZELUS V) RGNUL Patiala, 2024
- Runners-up, Football (ZELUS IV) RGNUL Patiala, 2022



dpnshu3062003@gmail.com
+91-7897830203



DEEPIKA JETHI

Areas of Interest: Criminal Law, Corporate Law, IPR

INTERNSHIPS

- Association for Rural Planning, Development and Action, New Delhi
- SMA Legal, Chandigarh

deepikajethi954@gmail.com
+91- 7508307752



GAUTAM PRAKASH

Areas of Interest: Contact law, Company law, Property law

INTERNSHIPS

- Adv. Bhavpeet Dhatt, Punjab & Haryana High Court, Chandigarh
- Aggarwals & Associates, Mohali

ACHIEVEMENTS

- Winner, Football (ZELUS V) RGNUL Patiala, 2024
- Runners-up, Football (ZELUS IV) RGNUL, Patiala, 2023

gautampr730@gmail.com
+91-8340769823

HANUMAN SINGH BISHNOI

Areas of Interest: Criminal Law, Constitutional Law, IPR

INTERNSHIPS

- Aggarwals & Associates, Mohali
- Simon and Josephine, Panchkula
- Adv. Harshman Chavan

ACHIEVEMENTS

- Publication, 'Protection of Trade Secrets' and 'Patent Linkage', Aggarwals & Associates, Mohali



hanuman2902082000@gmail.com
+91-8824350035



HARSH

Areas of Interest: Contact law, Banking & Finance Law

INTERNSHIPS

- TMT Law Practice, New Delhi
- Legasis Pvt. Ltd., Mumbai
- Adv. Sumer Singh Brar, Panchkula

ACHIEVEMENTS

- Winner, Themis Moot Court, 2021

25harsh02@gmail.com
+91-6284319449



HARMANPREET KAUR

Areas of Interest: General Corporate, Technology Law, Data Privacy

INTERNSHIPS

- DSK Legal, New Delhi
- Trilegal, Bangalore
- DMD Advocates, Delhi

ACHIEVEMENTS

- Quarter-Finalist- 2nd CNLU-CCI National Moot Court Competition, 2023

kaurharmanpreet313@gmail.com
+91-9896343103

ISHIKA KANYAL

Areas of Interest: Contact law, Banking & Finance Law

INTERNSHIPS

- Adv. Suvesh Kumar, Supreme Court of India
- Vashatkaro Legal LLP, New Delhi
- Adv. Divya Jain, Nainital High Court

ACHIEVEMENTS

- Semi-finalist, 1st C.P. Sudhakara Prasad Memorial National Moot Court Competition, 2022



ishikakanyal405@gmail.com
+91-8102110991



JAISMEEN KAUR

Areas of Interest: Law of Contracts, IBC, Banking & Finance

INTERNSHIPS

- Shardul Amarchand Mangaldas & Co., Delhi
- Wipro Limited, Gurgaon
- Dua Associates, Chandigarh

ACHIEVEMENTS

- Best speaker, Best memorial and Semi-finalist in 5th Seth Jagannath Memorial International Moot Court Competition, 2022

jaismeenkahlon2001@gmail.com
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+91-7303457318

JATINDER SINGH KALIRAMAN

Areas of Interest: Competition Law, Contract Law, IPR

INTERNSHIPS

- Simon & Josephine, Panchkula
- Adv. Gurpreet Singh, Punjab and Haryana High Court
- Amicus Qurae, Delhi

ACHIEVEMENTS

- Runners-up, FIMT National Moot Court Competition, New Delhi, 2024

JASKARAN SINGH

Areas of Interest: General Corporate, Banking & Finance and Taxation

INTERNSHIPS

- V & S Legal Associates, New Delhi
- Simon & Josephine, Panchkula
- District Legal Services Authority, Ambala

ACHIEVEMENTS

- Winner, Basketball (ZELUS IV), RGNUL Patiala, 2022
- Best Memorial, Lux et Veritas Moot Court Competition, Maharaja Sayajirao University Vadodara, 2024



jaskaran23.work@gmail.com
+91-8307944173



kanishkachopra09@gmail.com
+91-7009918350

KANISHKA CHOPRA

Areas of Interest: Criminal Law, Arbitration, Company Law

INTERNSHIPS

- Singhanía & Co. LLP, Delhi
- Arbitration Digest
- Adv. Tanu Bedi, Punjab and Haryana High Court, Chandigarh

ACHIEVEMENTS

- Runners-up, 14th GNLU International Moot Court Competition, 2023
- Semi-finalist, 1st C.P. Sudhakara Prasad Memorial National Moot Court Competition, 2022



KARAN SINGH GAIRA

Areas of Interest: Company Law, Constitution Law, Criminal Law

INTERNSHIPS

- Singhania and Co. LLP, New Delhi
- Simon and Josephine, Panchkula
- HP and Associates, Amritsar

ACHIEVEMENTS

- Winner, Football (ZELUS V) RGNUL Patiala, 2024
- Runners-up, Football (ZELUS IV) RGNUL Patiala, 2023
- Silver Medal - 100m (ZELUS IV) RGNUL Patiala, 2023

ksgaira.2025@ail.ac.in
+91-8755358743

KAVITA SHARMA

Areas of Interest: Criminal law, Media Law, General corporate

INTERNSHIPS

- Aggrawals and Associates, Mohali
- Amicus Curiae, New Delhi

ACHIEVEMENTS

- Best Memorial, 12th RGNUL National Moot Court Competition, 2024
- Quarter Finalist, 3rd MAIMS Moot Court Competition, 2022
- Participant, Monroe E Price Media Moot Court Competition, University of Oxford, 2023



kavitaparashar9858@gmail.com
+91-9307108162



KIRAN

Areas of Interest: Company Law, IPR, Law of Contracts

INTERNSHIPS

- Vaakya Legal - Advocates and Consultants
- Aggarwals and Associates, Mohali
- Juris Centre

ACHIEVEMENTS

- Winner, 1st NHRC-NUSRL National Moot Court Competition, 2023
- 3rd position, Leiden-Sarin International Air Law Moot Court Competition, 2024
- Semi-Finalist, 5th Seth Jagannath Bajaj Memorial RNBGU Moot Court Competition, 2022

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KOMAL BHATI

Areas of Interest: Contract Law, Competition Law, IPR

INTERNSHIPS

- SMA Legal, Chandigarh
- Vaakya Legal, Chandigarh
- Rajasthan State Legal Service Authority, Jodhpur

ACHIEVEMENTS

- Runners-up, Dr. Basant CTU Moot Court Competition, 2021
- Quarter-Finalist, 3rd MAIMS National Moot Court Competition 2022

KRITI BAJPAI

Areas of Interest: Contract Law, Competition Law, IPR

INTERNSHIPS

- Hitesh Soni and Associates, Bombay High Court
- Paresh Mishra Advocate, Allahabad High Court
- State Legal Services Authority, Punjab

ACHIEVEMENTS

- Quarter-Finalist, GLC Thiruvananthapuram National Moot Court Competition, 2023



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KRITIKA

Areas of Interest: Tech Policy, Contract Law, Labour Law

INTERNSHIPS

- Vidhi Centre for Legal Policy, Delhi
- The Dialogue, New Delhi
- PRS Legislative, New Delhi

ACHIEVEMENTS

- Runners-up, 19th K.K. Luthra Moot Court Competition, 2023
- 2nd Best Researcher, 2nd HPNLU National Moot Court Competition, 2021



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+91-7496876332



KUMARI KANCHAN

Areas of Interest: Contract Law, Criminal Law, SAFAESI

INTERNSHIPS

- Luthra and Luthra LLP, Delhi
- Vakya Legal, Chandigarh
- Adv. Pankaj Sinha and Adv. AK Jha, Ranchi High Court

ACHIEVEMENTS

- 'A Movement towards Women Empowerment: Wider Concept to MTPA', published in Educational Review on Law & Legal Research [ERLR], 2023

kanchanmahto283@gmail.com
+91-7367869309

LAKSHITA MEHTA

Areas of Interest: International Law, IPR, Insolvency and Restructuring

INTERNSHIPS

- Vaakya Legal, Chandigarh
- HS Legal, New Delhi
- Sharma and Sharma Advocates and Legal Consultants, Delhi

ACHIEVEMENTS

- Best Mediation Plan, SK Misra Memorial International Mediation & Negotiation Competition, 2023
- Best Student Advocate, 5th Surana & Surana & RGNUL International Law Moot Court Competition, 2022
- Quarter-Finalist, 12th National Moot Court Competition, Christ University, Bangalore, 2021



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+91-7986378641



LEEZER KAUR

Areas of Interest: Corporate Law, Banking and Finance, ADR

INTERNSHIPS

- ASBO Legal, New Delhi
- Thomas George and Associates, Hyderabad
- Datence Technologies, Jodhpur

ACHIEVEMENTS

- Best Memorial, GIL Justice Dipak Misra National Moot Court Competition, 2022

leezer.2051@ail.ac.in
+91-7973847314



MALIKA BHOLA

Areas of Interest: Corporate Law, Banking Law, ADR

INTERNSHIPS

- EBC Publishing Pvt. Ltd.
- PHD Chamber of Commerce and Industry
- Chambers of Advocate Bhavpreet Singh Dhatt

ACHIEVEMENTS

- Runners-up, 3rd National Mediation Competition, Madhyastham UPES ADR FEST 2021
- Semi-Finalist, 2nd HPNLU National Mediation Competition, 2022
- Semi-Finalist, 1st Amity Trial Advocacy Tournament, Amity Law School Noida, 2022

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MANVI PANWAR

Areas of Interest: IPR, TMT, General Corporate

INTERNSHIPS

- Anand and Anand, Noida
- HSA Advocates, New Delhi
- Saikrishna & Associates, Noida

ACHIEVEMENTS

- Runners-up, 19th K.K. Luthra Memorial Moot Court Competition 2023
- Semi-Finalist in 5th Amity National Moot Court Competition, 2022
- Semi-Finalist, Best Memorial at 5th Seth Jagannath Bajaj Memorial RNBGU National Moot Court Competition, 2022



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MRITYUNJAI RAI

Areas of Interest: Constitutional Law, Criminal Law, Mercantile Law

INTERNSHIPS

- Sr. Adv. Sanjay Parikh, Supreme Court
- Jilani Law Chambers, Lucknow
- Adv. Kumail Haider, Allahabad High Court (Lucknow Bench)

ACHIEVEMENTS

- Best Memorial and Quarter Finalist, CLEA Mooting Competition(South Asian Rounds), 2022
- Runners-up and Best Researcher, 1st National Virtual Moot Court Competition by Vidhi Parivartan, 2021

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NAYEISHA PURI

Areas of Interest: Capital Markets, M&A, General Corporate

INTERNSHIPS

- HMJ Manoj Mishra, Supreme Court
- HSA Advocates, Delhi
- Sr. Adv. Geeta Luthra, Supreme Court

ACHIEVEMENTS

- Course on Capital Markets and Security Law, GNLU and Khaitan and Co.
- Course on Contract Drafting - Bettering Results
- 'The Positive Impact of Insolvency and Bankruptcy on the Economy', Indique Law Journal

NEELAM

Areas of Interest: Contract Law, Dispute Resolution, Banking Law, IPR

INTERNSHIPS

- ASG, Sr. Adv. Aishwarya Bhati, Supreme Court
- Jurisconsultus International Law Firm, Chandigarh
- Adv. Gaayan Sethi, Legal Cohorts

ACHIEVEMENTS

- Best Negotiator, 3rd RGNUL National Negotiation Competition, 2023.
- Winner, 7th N R Madhava Menon South Asian Moot Court Competition (India Round), 2022



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PRATIKSHA KUMBHAR

Areas of Interest: Taxation Law, Competition Law, Corporate Law

INTERNSHIPS

- ReinHeads, Gurugram
- Sandeep Goyal and Associates, Chandigarh
- Sorting Tax, Haryana

ACHIEVEMENTS

- Runners-up, Best Script, 3rd National ADR Competition of Kerala Law Academy Law College, Thiruvananthapuram, 2023
- Quarter-Finalist, 2nd CNLU-CCI Moot Court Competition, 2023



PRATYAKSHA ROY

Areas of Interest: Capital Markets, M&A, General Corporate

INTERNSHIPS

- SMA Legal, Chandigarh
- Simon & Josephine, Panchkula
- Adv. Bhavpreet Dhatt, Punjab and Haryana High Court

ACHIEVEMENTS

- Runners-up & Best Memorial, 5th Surana & Surana School of Law Raffles University National Labour Law Moot Court Competition, 2022.

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PRIYA KUMARI

Areas of Interest: Corporate law, IPR, Transaction law

INTERNSHIPS

- Inttl advocare, Noida
- Vidhi Associates, Patna
- Vaakya Legal, Chandigarh

ACHIEVEMENTS

- Winner, 1st NHRC National moot court competition, NUSRL, Ranchi, 2023
- Runners-up, Extempore Moot Court competition, NLU, Jodhpur, 2022
- Quarter-Finalist, S.K Misra Memorial International Mediation and Negotiation Competition, 2022



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PUNEET SHARMA

Areas of Interest: Law of Contract, Criminal Law, Constitutional Law

INTERNSHIPS

- Sr. Adv. Pradeep Rai, Supreme Court
- Adv. Bhavpreet Dutt, Punjab and Haryana High Court
- S. Bhambri & Associates, Delhi

ACHIEVEMENTS

- Semi-Finalist, Third National IPR online Quiz Competition, DSNU, Visakhapatnam, 2021

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PUSHPAM SINGH

Areas of Interest: Criminal Law, Constitutional Law, IPR

INTERNSHIPS

- SMA Legal, Chandigarh
- Adv. Shalinder Singh, Allahabad High Court
- Adv. Bhavpreet Dutt, Punjab, and High Court

ACHIEVEMENTS

- Winner, 3rd KLA National Trial Advocacy Competition, 2022
- Runners-up, Jamia Hamdard University National Client Counseling Competition, 2023
- Runners-up & Best Speaker, Vidhi Parivartan's 1st Online Moot Court Competition, 2021

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REBECCA KANWAR

Areas of Interest: Health Law, Family Law

INTERNSHIPS

- Armed Forces Tribunal, Chandigarh Bench
- Oberoi Law Chambers, Chandigarh
- Adv. Ravi Gakhar, Punjab and Haryana High Court

ACHIEVEMENTS

- Winner, Tata Merit Scholarship, Academic Sessions 2020-21 & 2021-22
- Winner, GOC - in - C Northern Comma Dhruva Trophy for Topping in Law of Contracts, 2021
- Winner, Airawat Trophy for Standing first in the first two years of BALLB, 2022



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RANJUL MALIK

Areas of Interest: General Corporate, Banking & Finance, Securities & Markets

INTERNSHIPS

- Shardul Amarchand & Mangaldas, Delhi
- Talwar Thakore & Associates, Mumbai
- Saikrishna & Associates, Delhi

ACHIEVEMENTS

- Sarin Foundation Mooter of The Year, 2023
- Best Finalist Speaker and Winning Team- 13th NLUJ Antitrust Moot Court Competition, 2022
- 4th Best Team, 14th Leiden Sarin Air Law Moot Competition, 2023

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RUBI CHAUHAN

Areas of Interest: IPR, Cyber Law, Company Law

INTERNSHIPS

- State Legal Services Authority, Punjab
- Adv. Joban Kumar, Punjab & Haryana High Court
- Adv. Sanjeev Kumar, District Court, Karnal

ACHIEVEMENTS

- "Liability for infringement of IP by AI", ICFAI Law Journal.
- "Synergies and Challenges: Exploring the intersection of IP and AI", IJALR Law Journal.

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SAKSHI NARWAL

Areas of Interest: General Corporate, Banking & Finance, Securities & Markets

INTERNSHIPS

- AK & Partners, New Delhi
- Singhania & Co. LLP, New Delhi
- Centre for Democracy Pluralism and Human Rights, New Delhi

ACHIEVEMENTS

- Best Mediator, VIII RMLNLU 2TG International Mediation Competition, 2022
- Best Team, 3rd National Mediation Competition, IMS Unison University, 2022
- Quarter-Finalist, 9th NLS NMC, National Law School of India University, 2023



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SANJEEV NARU

Areas of Interest: Banking and Finance Law, Contract Law, Criminal Law

INTERNSHIPS

- Marketing Campaign Manager and Content Writer at Solar Petal Private Limited
- Link Legal, Delhi
- Sr. Adv. Pradeep Rai, Supreme Court

ACHIEVEMENTS

- 'COVID-19 and Its Impact on Elections' in Asghar Khan Advocate Law Journal
- 'Legalisation of Drugs in India - A Comparative Study' in International Journal of Socio-Legal Research'

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SANSITA JAIN

Areas of Interest: IBC, Dispute Resolution, Banking & Finance

INTERNSHIPS

- Sr. Adv. Pavin Parekh, Supreme Court
- Saikrishna and Associates, Delhi
- Adhrit Legal, Noida

ACHIEVEMENTS

- Winner, 3rd GIBBS Justicia Lex Fiesta, 2023
- Semi-Finalist, Pan India Moot Court Competition, 2021
- Top 20 Negotiators, RGNUL National Mediation Competition 2022

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SIDDHI PORWAL

Areas of Interest: Corporate Law, IPR

INTERNSHIPS

- Sr. Adv. Pravin Parekh, Supreme Court
- AAA Legal, Delhi
- Aggrawals and Associates, Mohali

ACHIEVEMENTS

- Semi-Finalist, Virtual Moot Court Competition, Legal Zems



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SONAKSHI SINGLA

Areas of Interest: Contract Law, IPR, Family Law

INTERNSHIPS

- Gaggar & Partners Solicitors and Associates, New Delhi
- Thomas George and Associates, Hyderabad
- A.K. Bhambri & Associates, New Delhi

ACHIEVEMENTS

- Semi-Finalist 6th AUMP National Moot Court Competition, 2022
- 'P V Narasimha Rao v. State' in Jus Corpus Law Journal
- 'Comparative Analysis of Abortion and Marital Rape Laws' in Journal of Legal Research and Juridical Sciences

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SUKESHI BHARTI

Areas of Interest: Securities & Markets, Banking & Finance, Taxation Law

INTERNSHIPS

- Lakshmikumaran & Sridharan, New Delhi
- HSA Advocates, New Delhi
- DMD Advocates, New Delhi

ACHIEVEMENTS

- Most Valuable Player (Women) (ZELUS V) RGNUL Patiala, 2024
- Semi-Finalist, VIII-2TG RMLNLU International Mediation Competition, 2022
- Quarter-Finalist, Lux et Veritas Client Counselling Competition, Maharaja Sayajirao University Vadodara, 2024

SURAJ SHARMA

Areas of Interest: Criminal Law, Constitutional Law, Law of Contract

INTERNSHIPS

- HMJ Anand Pathak, Madhya Pradesh High Court (Gwalior Bench)
- Chambers of Joshi and Singh, AOR
- Adv. Rajneesh Sharma, Madhya Pradesh High Court

ACHIEVEMENTS

- Participant, 9th Symbiosis International Criminal Trial Advocacy Competition, 2024



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TIRTHA AJITH

Areas of Interest: International Law, Arbitration Law, Banking & Finance

INTERNSHIPS

- Singhanian & CO LLP, Solicitors & Advocates, Gurugram
- Thukral Law Associates, New Delhi
- Adhyayan Foundation for Policy and Research, Lucknow

ACHIEVEMENTS

- Best Mediating Pair, 1st National Mediation Competition, Amity University, Madhya Pradesh, 2021.
- Runners-up, ICFAI Mediation Competition, ICFAI Law School Hyderabad, 2021.
- Quarter-Finalist, NLSIU Bangalore Parliamentary Debate, 2021



TANVI MISHRA

Areas of Interest: Contract Law, Criminal Law, IPR

INTERNSHIPS

- SMA Legal, Chandigarh
- National Human Rights Commission, New Delhi
- Advocate Pradeep Rai, Supreme Court

ACHIEVEMENTS

- Winner, 7th National Moot Court Competition, Law College Dehradun, 2023
- Runners-up, Extempore Moot, NLU Jodhpur, 2023
- Quarter-Finalist, 12th National Moot Court Competition, School of Law, Christ, Bangalore, 2021

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TANVIR SEKHON

Areas of Interest: Company Law, Constitutional Law, Law of Contracts

INTERNSHIPS

- Adv.GBS Dhillon, Punjab and Haryana High Court
- Adv. Karanjit Singh, Punjab and Haryana High Court
- Adv. Bhavpreet Singh Dhatt, Punjab and Haryana High Court)

ACHIEVEMENTS

- Winner, Football (ZELUS V) RGNUL Patiala, 2024
- Best Memorial, Barrister M.K Nambyar First National Moot Court Competition, 2023
- Runners-up, Lexspective Indique Constitutional Law Quiz Competition 2021



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URVI BANSAL

Areas of Interest: Arbitration, Dispute Resolution and Criminal Law

INTERNSHIPS

- Karanjawala & Co, New Delhi
- DSK Legal, New Delhi
- Prashant Chandra and Co., Lucknow

ACHIEVEMENTS

- Semi-Finalist, PAN-INDIA, NLSA, Moot Court Competition, 2021

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VANI KHANNA

Areas of Interest: Insurance Law, Criminal Law, Dispute Resolution

INTERNSHIPS

- IFFCO Tokio General Insurance Company Ltd, Chandigarh
- Adv. Rohit Pandey, Supreme Court of India
- Punjab State Legal Service Authority, Mohali

ACHIEVEMENTS

- Quarter Finalist, 2nd Justice Deepak Mishra National Moot Court Competition 2022
- Selected among the Top 25 bird Photographers in the world, National Geographic 2021
- Certificate of Appreciation, National E-Quiz, University of Lucknow and Karma Legal Advisor, 2021



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VEMURU SAI KEERTI

Areas of Interest: IPR, White Collar Crimes, Dispute Resolution

INTERNSHIPS

- Singhanian & Co LLP, Hyderabad
- Shivadass and Shivadass Law Chambers
- Khanna and Khanna Law Firm, New Delhi

ACHIEVEMENTS

- Winner, 2nd National Trial Advocacy (Virtual) Competition 2021, Kerala Law Academy Law College, 2021
- Best Memorial and Quarter-Finalists, CLEA Mooting (South Asian Rounds) Competition, Commonwealth Legal Education Association- Asia, 2022
- Western Command Chair of Excellence, 2023-2024.



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VANSHIKA ARORA

Areas of Interest: Competition Law, Contract Law, Company Law

INTERNSHIPS

- Shardul Amarchand Mangaldas, New Delhi
- Chandhiok & Mahajan, New Delhi
- Samvad Partners, Mumbai

ACHIEVEMENTS

- Winner, 7th N R Madhava Menon South Asian Moot Court Competition (India Round), 2022
- Best Rapporteur, Best Memorial, Runners-up Team, 3rd (Virtual) National ADR Competition, Kerala Law Academy, 2022
- Quarter-Finalist, 2nd CNLU-CCI National Moot Court Competition, 2023.



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VIDHI GOYAL

Areas of Interest: Civil Dispute Resolution, Contract Law

INTERNSHIPS

- Legal Cohorts, New Delhi
- Adv. Bhupinder Singh Sodhi, Punjab and Haryana High Court

ACHIEVEMENTS

- Winner, 1st NUSRL- NHRC Moot Court Competition, 2023
- Scholarship, Headquarters Western Command for standing 3rd in the Second year
- SBI Scholarship for standing 2nd in Economics in the Second year

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YOSHITA DAHIYA

Areas of Interest: Data Privacy and Cybersecurity Law, Competition Law

INTERNSHIPS

- Sarin Partners and Legal Consultants, Chandigarh
- CapturAdvisors
- Privacy International

ACHIEVEMENTS

- Winner, Indique 'Crosstalk' National Debate Competition
- Runners-up, India Advocacy National Article Writing Competition
- 'The Curious case of Kulbhushan Jadhav's capture and Espionage Laws', Lex Repository



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YOGITA AHLAWAT

Areas of Interest: Corporate law, Taxation law, Banking Law

INTERNSHIPS

- Phoenix Legal, New Delhi
- Adv. Suvesh Kumar, Supreme Court
- Markanda Advocates Law Firm, Chandigarh

ACHIEVEMENTS

- Semi-Finalist, Quiz Competition, Nehru Yuva Kapurthala, Punjab, 2021
- Quarter-Finalist, Intra Institute Moot Court Competition, 2022

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SIRIPARAPU MANJUSHA

Areas of Interest: IPR, Dispute Resolution, General Corporate

INTERNSHIPS

- King Stubb & Kasiva
- I-WIN IP Services
- Taarkik Legal- Advocates & Consultants

ACHIEVEMENTS

- Participant, 10th Rayat College of Law National Moot Court Competition, 2022

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